

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**CP/108(CH)2023**

**IN THE MATTER OF:**

**Lotus Dream Projects and Developers ...  
(opc) Private Limited**

**Appellant**

**Versus**

**Registrar of Companies Delhi and ...  
Haryana**

**Respondent**

**Under Section: 252 (3), CA 2013**

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Appellant** : Mr. Karanveer Jindal, Advocate.

**ORDER**

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of the counsel, this matter is adjourned to 03.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**